

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH - COURT NO. 3

EXCISE Appeal No. 887 of 2009

[Arising out of Order-in-Original/Appeal No 03-COMMISSIONER-RKS-AHD-II-2009 dated 19.02.2009 passed by Commissioner of Central Excise-AHMEDABAD-II]

Nasim L Laliwala

.... Appellant

Proprietor, Index Marketing, Survey No. 42-A, Plot No. 5-B,
Behind Sangam Cinema, Juhapura, Sarkhej Road,
AHMEDABAD, GUJARAT-380055

VERSUS

Commissioner of Central Excise, Ahmedabad

.... Respondent

Custom House... First Floor,
Old High Court Road, Navrangpura,
Ahmedabad, Gujarat-380009

APPEARANCE :

Shri Sudhanshu Bissa, Advocate for the Appellant
Shri G.Kirupanandan, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. RAJU, MEMBER (TECHNICAL)**

FINAL ORDER NO. A/12354 / 2021

DATE OF HEARING/ DECISION : 09.09.2021

RAMESH NAIR :

Shri Sudhanshu Bissa, learned Counsel appearing on behalf of the appellant submits that appellant, Nasim L Laliwala has expired and has also submitted death certificate dated 01.02.2021, issued by Amdavad Municipal Corporation.

2. Accordingly, the appeal stand abated and disposed of accordingly.

(Dictated and pronounced in the open court)

**(Ramesh Nair)
Member (Judicial)**

**(Raju)
Member (Technical)**